

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.07.2024**

**COURT OF REGISTRAR**

**(VIRTUAL MODE)**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 5019 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sunil Surrendrakumar Kakkad Vs. Sujoyot Infrastructure Pvt. Ltd. & Anr.	Keith Varghese
<b>2.</b>	I.A. No. 5106 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shri Anand A Kulkarni Vs. Raj Kumar Dad & Ors.	Abinash Barik
<b>3.</b>	I.A. No. 5120 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rajendra Prasad Agrawal & Ors. Vs. Devang Sampat & Anr.	Henna George

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